

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

**Application No. 313 of 2013 (SZ) (THC)
(W.P. (C).No. 23606 of 2011, High Court of Kerala at Ernakulam)**

Applicant(s)

1.Krishnamoorthy Narayan @ N.K. Moorthy, Chairman, Karshaka Raksha Samithi, Anthinad Post, Kottayam District.

2.Chandran, Advocate, S/o. Narayanan Nair, Kizhakkeparambil, Thodupuzha, Idukki District.

3.Baby Joseph, S/o. K.O. Joseph, Erattupetta, Kottayam District.

Respondent(s)

1.Union of India rep.by its Secretary, Ministry of Environment and Forests, New Delhi

2.Secretary to Government Ministry of Railways, New Delhi

3.The Chief Engineer (construction), Ernakulam Junction, Ernakulam

4. The General Manager, Southern Railway, Chennai

5. The Chief Engineer, Construction, Southern Railway, Thycaud, Thiruvananthapuram

6. State of Kerala rep.by Secretary, Department of Environment, Thiruvananthapuram

7. The Member Secretary, Central Empowered Committee constituted by the Supreme Court of India, C.G. O. Complex, New Delhi

Legal Practitioners for Applicant(s)

Mr. Rajan Vishnuraj and
Shri Harish Vasudevan

Legal practitioners for respondent(s)

Mr. M.R.Gokul Krisnnan for R-1
M/s.K. Muthamizhraja
for R-2 to R-5
Smt. Suvitha A.S. for R-6
Central Empowered Committee for R-7

Note of the Registry	Orders of the Tribunal
Order No. 5	<p data-bbox="524 303 824 344">Date: 10th July, 2017</p> <p data-bbox="524 384 1401 935">Mr.K. Muthamizhraj, the learned counsel appearing for respondent No.5 submitted that he appears for the 5th respondent Chief Engineer, Construction, Southern Railway, Thycaud, Thiruvananthapuram who was directed to be present today as the counsel who was appearing earlier submitted that he has no instructions and some other counsel is being appeared. In such circumstances, the presence of respondent No.5 is dispensed with.</p> <p data-bbox="621 975 1328 1016">Applicant is absent and there is no representation.</p> <p data-bbox="524 1056 1401 1244">The application is listed for final arguments. As the Expert Member is not available, final orders cannot be passed, list the matter for final arguments on 01.09.2017.</p> <p data-bbox="963 1378 1401 1459">.....J.M. (Justice M.S. Nambiar)</p>